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Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे ।

श्री रवि शंकर प्रसाद ।

विधि और न्याय मंत्री; संचार मंत्री तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री (श्री रवि शंकर प्रसाद): अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) विधि आयोग के लंबित प्रतिवेदनों -(दिसम्बर, 2019) पर 14वें वार्षिक विवरण की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

[Placed in Library, See No. LT 1319/17/19]

- (2) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (एक) टेलीकम्युनिकेशन्स कंसलटेंट्स इंडिया लिमिटेड, नई दिल्ली के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) टेलीकम्युनिकेशन्स कंसलटेंट्स इंडिया लिमिटेड, नई दिल्ली का वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 1320/17/19]

- (3) (एक) नेशनल जूडिशियल अकैडमी इंडिया, भोपाल के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) नेशनल जूडिशियल अकैडमी इंडिया, भोपाल के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1321/17/19]

- (5) विधिक सेवा प्राधिकरण अधिनियम, 1987 की धारा 30 की उप-धारा (1) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) राष्ट्रीय विधिक सेवा प्राधिकरण (नःशुल्क और सक्षम विधिक सेवाएँ) संशोधन विनियम, 2019 जो 6 सितम्बर, 2019 के भारत के राजपत्र में अधिसूचना संख्या एफ. संख्या एल/61/10-एनएएलएसए में प्रकाशित हुए थे तथा उनकी एक युक्तिका जो दिनांक 19 सितम्बर, 2019 की अधिसूचना संख्या एल/61/10-एनएएलएसए में प्रकाशित हुई थी।
- (दो) राष्ट्रीय विधिक सेवा प्राधिकरण (लोक अदालत) संशोधन विनियम, 2019 जो 6 सितम्बर, 2019 के भारत के राजपत्र में अधिसूचना संख्या एफ.संख्या एल/28/09/एनएएलएसए में प्रकाशित हुए थे ।
- (तीन) उच्चतम न्यायालय विधिक सेवा समिति (संशोधन) विनियम, 2019 जो 24 सितम्बर, 2019 के भारत के राजपत्र में अधिसूचना संख्या एफ.संख्या 6(2)/96-एनएएलएसए में प्रकाशित हुए थे ।

[Placed in Library, See No. LT 1322/17/19]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): श्री प्रहलाद जोशी की ओर से, मैं संविधान के अनुच्छेद 151(1) के अंतर्गत मार्च, 2018 को समाप्त हुए वर्ष के लिए भारत के नियंत्रक-महालेखापरीक्षक – संघ सरकार (वाणिज्यिक) (2019 का संख्यांक 12) – कार्यनिष्पादन लेखापरीक्षा – खनन गतिविधियों के कारण होने वाले पर्यावरणीय प्रभाव के आकलन तथा कोल इंडिया लिमिटेड एवं उसकी अनुषंगी

कंपनियों, कोयला मंत्रालय में इसके न्यूनीकरण के संबंध में प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

[Placed in Library, See No. LT 1323/17/19]

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDHA AND HOMOEOPATHY (AYUSH) AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I beg to lay on the Table: -

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013: -

- (a) (i) Review by the Government of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2018-2019.
- (ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1324/17/19]

- (b) (i) Review by the Government of the working of the BEML Limited, Bangalore, for the year 2018-2019.
- (ii) Annual Report of the BEML Limited, Bangalore, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1325/17/19]

(c) (i) Review by the Government of the working of the Hindustan Aeronautics Limited, Bengaluru, for the year 2018-2019.

(ii) Annual Report of the Hindustan Aeronautics Limited, Bengaluru, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1326/17/19]

(d) (i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2018-2019.

(ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1327/17/19]

(e) (i) Review by the Government of the working of the Goa Shipyard Limited, Goa, for the year 2018-2019.

(ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1328/17/19]

(f) (i) Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2018-2019.

- (ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1329/17/19]

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the BEML Limited and the Department of Defence Production, Ministry of Defence, for the year 2019-2020.

[Placed in Library, See No. LT 1330/17/19]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह): अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) साहा इंस्टिट्यूट ऑफ न्यूक्लीयर फिजिक्स, कोलकाता के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) साहा इंस्टिट्यूट ऑफ न्यूक्लीयर फिजिक्स, कोलकाता के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1331/17/19]

- (2) (एक) गृह कल्याण केन्द्र, नई दिल्ली के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) गृह कल्याण केन्द्र, नई दिल्ली के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

- (3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1332/17/19]

- (4) (एक) एटॉमिक एनर्जी एजुकेशन सोसायटी, मुंबई के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) एटॉमिक एनर्जी एजुकेशन सोसायटी, मुंबई के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1333/17/19]

- (5) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (एक) न्यूक्लियर पावर कार्पोरेशन ऑफ इंडिया लिमिटेड, मुंबई के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) न्यूक्लियर पावर कार्पोरेशन ऑफ इंडिया लिमिटेड, मुंबई का वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 1334/17/19]

- (6) (एक) इंडियन इंस्टिट्यूट ऑफ पब्लिक एडमिनिस्ट्रेशन, नई दिल्ली के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) इंडियन इंस्टिट्यूट ऑफ पब्लिक एडमिनिस्ट्रेशन, नई दिल्ली के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की

एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1335/17/19]

- (7) (एक) नेशनल एटमॉस्फेरिक रिसर्च लेबोरेटरी, गडनकी के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) नेशनल एटमॉस्फेरिक रिसर्च लेबोरेटरी, गडनकी के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1336/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, on behalf of Shri Hardeep Singh Puri, I beg to lay on the Table: -

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013: -

- (a) (i) Review by the Government of the working of the ECGC Limited (Export Credit Guarantee Corporation of India Limited), Mumbai, for the year 2018-2019.
- (ii) Annual Report of the ECGC Limited (Export Credit Guarantee Corporation of India Limited), Mumbai, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1337/17/19]

- (b) (i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1338/17/19]

- (c) (i) Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the MMTC Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1339/17/19]

- (d) (i) Review by the Government of the working of the STCL Limited, Bengaluru, for the year 2018-2019.
- (ii) Annual Report of the STCL Limited, Bengaluru, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1340/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for

EOUs & SEZs, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for EOUs & SEZs, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 1341/17/19]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the MEPZ Special Economic Zone, Chennai, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the MEPZ Special Economic Zone, Chennai, for the year 2017-2018.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(4) [Placed in Library, See No. LT 1342/17/19]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board India, Kolkata, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board India, Kolkata, for the year 2018-2019, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea

Board India, Kolkata, for the year 2018-2019.

[Placed in Library, See No. LT 1343/17/19]

- (6)
- (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bengaluru, for the year 2018-2019.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Coffee Board, Bengaluru, for the year 2018-2019, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coffee Board, Bengaluru, for the year 2018-2019.

[Placed in Library, See No. LT 1344/17/19]

- (7)
- (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 2018-2019, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Marine Products Export Development Authority, Kochi, for the year 2018-2019.

[Placed in Library, See No. LT 1345/17/19]

- (8)
- (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2018-2019.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the

year 2018-2019, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the year 2018-2019.

[Placed in Library, See No. LT 1346/17/19]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Chennai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Chennai, for the year 2018-2019.

[Placed in Library, See No. LT 1347/17/19]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Goods Export Promotion Council, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1348/17/19]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export

Organisations, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Federation of Indian Export Organisations, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1349/17/19]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board India, Cochin, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board India, Cochin, for the year 2018-2019, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board India, Cochin, for the year 2018-2019.

[Placed in Library, See No. LT 1350/17/19]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the EEPC India (formerly Engineering Export

Promotion Council), Kolkata, for the year 2018-2019.

[Placed in Library, See No. LT 1351/17/19]

- (14) A copy of the Annual Report (Hindi and English versions) of the Kandla SEZ Authority, Ahmedabad, for the year 2017-2018, alongwith Audited Accounts.
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

[Placed in Library, See No. LT 1352/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Sir, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Thirteenth, Fourteenth, Fifteenth, Sixteenth and Seventeenth Lok Sabhas:-

THIRTEENTH LOK SABHA

1. Statement No. 36

Tenth Session, 2002

[Placed in Library, See No. LT 1353/17/19]

FOURTEENTH LOK SABHA

2. Statement No. 34 Third Session, 2004
[Placed in Library, See No. LT 1354/17/19]
3. Statement No. 32 Thirteenth Session, 2008
[Placed in Library, See No. LT 1355/17/19]

FIFTEENTH LOK SABHA

4. Statement No. 36 Second Session, 2009
[Placed in Library, See No. LT 1356/17/19]
5. Statement No. 29 Third Session, 2009
[Placed in Library, See No. LT 1357/17/19]
6. Statement No. 31 Fourth Session, 2010
[Placed in Library, See No. LT 1358/17/19]
7. Statement No. 31 Fifth Session, 2010
[Placed in Library, See No. LT 1359/17/19]
8. Statement No. 29 Sixth Session, 2010
[Placed in Library, See No. LT 1360/17/19]
9. Statement No. 28 Seventh Session, 2011
[Placed in Library, See No. LT 1361/17/19]
10. Statement No. 31 Eighth Session, 2011
[Placed in Library, See No. LT 1362/17/19]

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| 11. Statement No. 28 | Ninth Session, 2011 |
| | [Placed in Library, See No. LT 1363/17/19] |
| 12. Statement No. 27 | Tenth Session, 2012 |
| | [Placed in Library, See No. LT 1364/17/19] |
| 13. Statement No. 25 | Eleventh Session, 2012 |
| | [Placed in Library, See No. LT 1365/17/19] |
| 14. Statement No. 24 | Twelfth Session, 2012 |
| | [Placed in Library, See No. LT 1366/17/19] |
| 15. Statement No.24 | Thirteenth Session, 2013 |
| | [Placed in Library, See No. LT 1367/17/19] |
| 16. Statement No. 20 | Fifteenth Session, 2013-14 |
| | [Placed in Library, See No. LT 1368/17/19] |

SIXTEENTH LOK SABHA

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| 17. Statement No. 19 | Second Session, 2014 |
| | [Placed in Library, See No. LT 1369/17/19] |
| 18. Statement No. 19 | Third Session, 2014 |
| | [Placed in Library, See No. LT 1370/17/19] |
| 19. Statement No. 18 | Fourth Session, 2015 |
| | [Placed in Library, See No. LT 1371/17/19] |
| 20. Statement No. 15 | Sixth Session, 2015 |
| | [Placed in Library, See No. LT 1372/17/19] |
| 21. Statement No. 13 | Seventh Session, 2016 |

22. Statement No. 13 [Placed in Library, See No. LT 1373/17/19]
Eighth Session, 2016
23. Statement No. 12 [Placed in Library, See No. LT 1374/17/19]
Ninth Session, 2016
24. Statement No. 10 [Placed in Library, See No. LT 1375/17/19]
Tenth Session, 2016
25. Statement No.10 [Placed in Library, See No. LT 1376/17/19]
Eleventh Session, 2017
26. Statement No. 8 [Placed in Library, See No. LT 1377/17/19]
Twelfth Session, 2017
27. Statement No. 7 [Placed in Library, See No. LT 1378/17/19]
18 Thirteenth Session, 2017-
28. Statement No. 6 [Placed in Library, See No. LT 1379/17/19]
Fourteenth Session, 2018
29. Statement No. 5 [Placed in Library, See No. LT 1380/17/19]
Fifteenth Session, 2018
30. Statement No. 3 [Placed in Library, See No. LT 1381/17/19]
Sixteenth Session, 2018-19
31. Statement No. 2 [Placed in Library, See No. LT 1382/17/19]
Seventeenth Session, 2019
- [Placed in Library, See No. LT 1383/17/19]

SEVENTEENTH LOK SABHA

[Placed in Library, See No. LT 1383A/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI SANJAY SHAMRAO DHOTRE): Sir, I beg to lay on the Table: -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Telecom Regulatory Authority of India, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Telecom Regulatory Authority of India, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1384/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics, Bengaluru, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre

for Development of Telematics, Bengaluru, for the year 2018-2019.

[Placed in Library, See No. LT 1385/17/19]

(3) A copy each of the following Notifications (Hindi and English versions) under Section 55 of the Aadhaar (targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016: -

1. The Aadhaar (Pricing of Aadhaar Authentication Services) Regulations, 2019 (1 of 2019) published in Notification No. K-110022/632/2019/Auth-UIDAI (No. 1 of 2019) in Gazette of India dated 7th March, 2019.
2. The Aadhaar (Enrolment and Update) (Seventh Amendment) Regulations, 2019 (3 of 2019) published in Notification No. 13012/79/2017/Legal-UIDAI (13)/Vol.II (No. 3 of 2019) in Gazette of India dated 9th September, 2019.

[Placed in Library, See No. LT 1386/17/19]

(4) A copy of the Notification No. 116-6/2017-NSL-II/(Vol.II) (Hindi and English versions) published in Gazette of India dated 11th November, 2019 making certain amendment in Telecommunications Mobile Number Portability (Seventh Amendment) Regulations, 2018 (09 of 2018) under Section 37 of the Telecom Regulatory Authority of India Act, 1997.

[Placed in Library, See No. LT 1387/17/19]

(5) A copy of the Indian Post Office Amendment Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.856(E) in Gazette of India dated 16th November, 2019 under sub-section (4) of Section 74 of the Indian Post Office Act, 1898.

[Placed in Library, See No. LT 1388/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): Sir, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Commercial)(No. 14 of 2019)–Performance Audit on Pradhan Mandtri Ujjwala Yojana, Ministry of Petroleum and Natural Gas under Article 151(1) of the Constitution.

[Placed in Library, See No. LT 1389/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH C. ANGADI): Sir, I beg to lay on the Table: -

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013: -

- (a) (i) Review by the Government of the working of the Container Corporation of India Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the Container Corporation of India Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1390/17/19]

- (b) (i) Review by the Government of the working of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2018-2019.

- (ii) Annual Report of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1391/17/19]

- (c) (i) Review by the Government of the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1392/17/19]

- (d) (i) Review by the Government of the working of the National High-Speed Rail Corporation Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the National High-Speed Rail Corporation Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1393/17/19]

- (e) (i) Review by the Government of the working of the Madhepura Electric Locomotive Private Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of Madhepura Electric Locomotive Private Limited, New Delhi, for the year 2018-2019,

alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1394/17/19]

- (f) (i) Review by the Government of the working of the GE Diesel Locomotive Private Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the GE Diesel Locomotive Private Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1395/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Railway Welfare Organisation, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Railway Welfare Organisation, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1396/17/19]

- (3) A copy of the Authorisation of Rail Travellers' Service Agents (Amendment) Rules, 2019 (Hindi and English versions) published in Notification No. S.O.4219(E) in Gazette of India dated 21st November, 2019 under Section 199 of the Railways Act, 1989.

[Placed in Library, See No. LT 1397/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Sir, I on behalf of Shri V. Muraleedharan, beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of World Affairs, New Delhi, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of World Affairs, New Delhi, for the year 2018-2019, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Council of World Affairs, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1398/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2018-2019, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian

Council for Cultural Relations, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1399/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 2018-2019, alongwith Audited Accounts.

[Placed in Library, See No. LT 1400/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Productivity Council, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1401/17/19]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Quality Council of India, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the

Quality Council of India, New Delhi, for the year
2018-2019.

[Placed in Library, See No. LT 1402/17/19]

(4) A copy of the Patents (Amendment) Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.663(E) in Gazette of India dated 17th September, 2019 under Section 160 of the Patents Act, 1970.

[Placed in Library, See No. LT 1403/17/19]
